

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1154
TO BE ANSWERED ON 09.02.2018

SPECIAL JUVENILE POLICE UNITS

1154. DR. SHASHI THAROOR

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether a Special Juvenile Police Unit has been established in each district and city as mandated under Section 107(2) of the Juvenile Justice (Care and Protection of Children) Act, 2015 and if so, the details thereof;
- (b) whether all police officers of the Special Juvenile Police Units have received special training in relation to their functions and if so, the details thereof;
- (c) whether the Government has prepared a model manual on the training required for such Units in consultation with the States, so as to ensure uniformity in standards throughout the country; and
- (d) if not, whether the Government proposes to prepare a model manual in order to ensure uniformity and quality in the standards of such Units and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) Yes, Madam. The Special Juvenile Police Unit has been established in each district and city. State/UT- wise list of SJPU's (as reported by States/UTs) is Annexed.
- (b) The Police officers of the Special Juvenile Police Unit are trained by their respective State Governments and State Police Academies. A module for training of Indian Police Services officers has been incorporated by National Police Academy. National level training programmes are also organized by National Institute of Public Cooperation and Child Development (NIPCCD).
- (c) & (d) National Commission for Protection of Child Rights (NCPCR) has taken up an exercise for preparing uniform Training Manuals.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.1154 for 09.02.2017 raised by Dr. Shashi Tharoor regarding Special Juvenile Justice Courts/Boards.**The number of SJPU in the country, State/UT-wise as on 06.02.2018**

S. No	State	Number of Districts	No. of SJPU Constituted
1	Andhra Pradesh	13	13
2	Arunachal Pradesh	22	18
3	Assam	33	27
4	Bihar	38	44
5	Chattisgarh	27	27
6	Goa	2	2
7	Gujarat	33	33
8	Haryana	22	21
9	Himachal Pradesh	12	12
10	Jammu & Kashmir	22	22
11	Jharkhand	24	26
12	Karnataka	30	40
13	Kerala	14	14
14	Madhya Pradesh	51	51
15	Maharashtra	36	1076
16	Manipur	9	9
17	Meghalaya	11	11
18	Mizoram	8	8
19	Nagaland	11	11
20	Orissa	30	34
21	Punjab	22	26
22	Rajasthan	33	41
23	Sikkim	4	4
24	Tamil Nadu	32	43
25	Telangana	31	12
26	Tripura	8	8
27	Uttar Pradesh	75	81
28	Uttarakhand	13	13
29	West Bengal	23	20
30	A & N Island	3	3
31	Chandigarh	1	1
32	Dadra & Nagar Haveli	1	1
33	Daman & Diu	2	2
34	Delhi	10	13
35	Lakshadweep	1	1
36	Puducherry	4	2